

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/115/2016  
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another  
NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	B. Dhanaraj For Ramani Shankar	in 1st mt	B. Dhanaraj
2)	B. DESIKAN FOR A.K. MYLSAMY Associate.	R <sub>1</sub> , R <sub>2</sub> , R <sub>3</sub> R <sub>5</sub> , R <sub>6</sub> , R <sub>7</sub>	Den'ham B.

**ORDER**

Shri B Dhanaraj, representing counsel for petitioner present. Shri B Desikan, counsel for R1 to R3, R5 to R7 present. No representation on behalf of R4. The counsels stated that they need some more time for reporting the settlement between the parties. Time extended at request. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)